

CHIEF JUDICIAL MAGISTRATE'S COURT KOZHIKODE.

A3-3992/14

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Dated: 06.08.2014

NOTIFICATION

Applications are invited to the following posts for appointment on contract basis in the newly sanctioned temporary Judicial First Class Magistrate's Court, Kozhikode.

Sl. No.	Name of Post	No. of vacancies	Salary per month	qualification
1	L.D. Clerk	2	₹ 17000/- (Consolidated)	A Minimum 5 years experience in a similar kind of duties in the State/Central Government, either in that category or in a higher category.
2	L.D. Typist	1	₹ 17000/- (Consolidated)	Preference will be given to those with experience of working in the High Court/Subordinate Courts/Law Department/Advocate General's Office
3	Office Attendant/Peon	3	₹ 14,000/- (Consolidated)	Preference will be given to retired court staff

Term of appointment will be up to 179 days or till 31.03.2015, or extended period, if any, or the date of attaining the age of 60 years by the candidate, which ever is earlier.

The appointment will be on contract basis subject to the decision of the Chief Judicial Magistrate, the High Court and the Government.

The selected candidates will have to execute an agreement as per appendix I to Part I Kerala Service Rules and incorporating the service conditions.

There is no prescribed application fee and application format. Detailed bio-data, may be sent to the Chief Judicial Magistrate, Court complex, Kozhikode 673 032. Superscribing the cover with "Application for appointment of LD Clerk/LD Typist/Office Attendant on contract basis". The last date of receipt of applications is 4pm on 31.08.2014.

The Selection of candidates will be on basis of an interview which will be held at 2pm on 04.09.2014. Separate intimation for interview will not be sent to the Candidates.

More details can be had from the office of the Chief Judicial Magistrate, Kozhikode on all working days.

Sd/-

Chief Judicial Magistrate.

Copy to: 1/ The Registrar (Subordinate Judiciary), High Court of Kerala (with C/L).

2. The Secretary, Law Department, Government of Kerala (with C/L).

3. The Advocate General, Kerala (with C/L).

4. The Director of Public Information, Thiruvananthapuram (with C/L).

5. The District Judge, Kozhikode (with C/L).

6. The District Information Officer, Kozhikode, for publication in the local dailies

7. All Subordinate Magistrate Courts in the District, for publication in the notice board.

/True Copy/By Order/

Sheristadar.